

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 124

**COMP.APPL/48 (CH)2022, COMP.APPL/121 (CH)2022,
COMP.APPL/127 (CH)2023, COMP.APPL/158 (CH)2023
and
CP No. 8/Chd/Hry/2022**

IN THE MATTER OF:-

Tarsem K Ruby

...Petitioner

Versus

Ojas Medical Services Pvt. Ltd. and Ors.

...Respondent

Under Section: 241, 242, 243, 244, CA 2013 and R 11, NCLT 2016

Order delivered on 14.06.2024

CORAM:

**SH. L. N. GUPTA
MEMBER (TECHNICAL)**

**SH. HARNAM SINGH THAKUR
MEMBER (JUDICIAL)**

PRESENT:

For the petitioner

: Dr. B. K. Dash, Advocate with Mr.
Karan Gandhi, Advocate

ORDER

Matter taken up on special mentioning.

At the request of Id. counsel for the petitioner, let the matter be listed for arguments on 26.07.2024, higher on board.

Sd/-
(L. N. GUPTA)
MEMBER (TECHNICAL)
Tanvi

Sd/-
(HARNAM SINGH THAKUR)
MEMBER (JUDICIAL)